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- (c) whether Cabinet Secretary has issued any communication to Union Secretaries to implement Cabinet and Cabinet Committee decisions in time and if so, the details thereof;
- (d) whether Chairman, Cabinet Committee on Accommodation has received complaints from MPs regarding non-implementation of CCA decision dated 26.10.2005 (Case No. 60/CCA/2005) by the Ministry of Urban Development; and
 - (e) if so, the action taken by the Ministry to implement the said CCA decision?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA RAY): (a) Decisions taken by the Cabinet/Cabinet Committees are required to be implemented by the Ministries/Departments concerned, and in cases, where a change in any such decision is considered necessary, the matter is required to be placed for consideration of the Cabinet, or the Cabinet Committee concerned.

- (b) Reply to part (a) above explains the position.
- (c) The Cabinet Secretariat periodically writes to the Ministries/Departments concerned for timely/expeditious implementation of the decisions taken by the Cabinet/ Cabinet Committees.
- (d) Yes, Sir, Ministry of Urban Development has received complaints from some MPs regarding non-implementation of decision dated 26.10.2005 of Cabinet Committee on Accommodation regarding vacation of office/residential units of Govt. accommodation allotted to Kendriya Bhandar. The hon'ble MPs have been informed of the facts.
- (e) The Ministry of Urban Development has discussed the issue with the Department of Personnel and Training at various levels. Notices for recovery of arrears have been issued to Kendriya Bhandar also. The Department of Personnel and Training have decided to seek review of CCA decision dated 26.10.2005 regarding Kendriya Bhandar.

Urban water supply in AP

1236. SHRI DEVENDER GOUD T.: Will the Minister of URBAN DEVELOPMENT be pleased to state:

 (a) the status of urban water supply in Andhra Pradesh, particularly in the Telangana region; Written Answers to

- (b) the year-wise and district-wise details, of schemes/programmes being implemented in the country *vis-à-vis* Andhra Pradesh since inception of the Accelerated Urban Water Supply (AUWS) Programme; and
- (c) what are the reasons that not even a single scheme has been taken up under Accelerated Urban Water Supply Programme in Andhra Pradesh between 2008 and 2012?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA RAY): (a) and (b) Centrally Sponsored Accelerated Urban Water Supply Programme (AUWSP) was launched in 1993-94 by the Government of India to provide central assistance to State Governments on 50:50 matching basis between Central Government and State Governments for implementation of water supply schemes in small towns having population less than 20,000 as per 1991 census. The same criteria of eligibility were adopted as per 2001 census for financial assistance with subsequent decision taken in consultation with Planning Commission. The AUWSP has been subsumed with Urban Infrastructure Development Scheme for Small and Medium Towns (UIDSSMT) under Jawaharlal Nehru National Urban Renewal Mission (JNNURM) with effect from FY 2005-06. Under AUWSP, out of total 1244 schemes, 42 schemes of A.P. were approved and the 35 schemes have been commissioned/completed and the remaining 7 schemes are at different stage of implementation. The details of AUWSP scheme being implemented in the country including the Status of Andhra Pradesh is given in the Statement-I (See below).

The other schemes/programmes of the Ministry since inception of AUWSP are as under:

Ministry of Urban Development has launched Jawaharlal Nehru National Urban Renewal Mission (JNNURM) in 2005 with a view to provide financial assistance for creating infrastructure facilities in all the urban areas of the country including water supply with a reform oriented agenda. The JNNURM has two sub-missions namely Urban Infrastructure and Governance (UIG) and Urban Infrastructure Development Scheme for Small and Medium Towns (UIDSSMT). Under UIG component of JNNURM, 65 cities having population more than one million and State capitals are eligible for funding and the remaining towns are eligible under UIDSSMT component.

Under UIG Hyderabad, Vijayawada and Vishakhapatnam are eligible. So far, 18 projects on Water Supply Sector have been approved with approved cost of Rs. 2,24,394.48 lakh and ACA commitment of Rs. 89,162.69 lakh for Andhra Pradesh. Under UIDSSMT, 84 projects on Water Supply Sector have been approved with approved cost of Rs. 2,45,995.50 lakh and ACA commitment of Rs. 1,99,157.32 lakh for Andhra Pradesh. The details are given in Statement-II respectively.

Ministry of Urban Development has formulated a Scheme for Urban Infrastructure Development Scheme in Satellite Towns/Counter Magnets of Million plus Cities (UIDSST). The objectives of this scheme amongst others are to develop urban infrastructure facilities including water supply at Satellite towns/Counter Magnets around Seven mega-cities. The details are given in the Statement-III (See below).

The Ministry has also launched North Eastern Region Urban Development Programme (NERUDP). The capital cities of the five states are covered in the first phase *viz.*, Agartala (Tripura), Aizawl (Mizoram), Gangtok (Sikkim), Kohima (Nagaland) and Shillong (Meghalaya) and the remaining three States would be covered in Phase-II. The details of water supply schemes sanctioned are given in the Statement-IV (*See* below).

The Ministry of Urban Development has also launched a scheme on 10% Lumpsum provision for the Development of North Eastern Region including Sikkim. The details of water supply schemes sanctioned are given in the Statement-V (*See* below).

(c) The AUWSP has been subsumed with Urban Infrastructure Development Scheme for Small and Medium Towns (UIDSSMT) under Jawaharlal Nehru National Urban Renewal Mission (JNNURM) with effect from FY 2005-06 and therefore, no new scheme has been approved by the Ministry under AUWSP after FY 2004-05.

Statement-I Centrelly Sponsored Accelerated Urban Water Supply Programme (AUWSP) Status of Schemes Completed/Commissioned/Partially Commissioned (as on 14.08.2012)

[22 AUGUST, 2012]

Sl. No.	State	Total No. of schemes sanctioned	Total No. of schemes completed/ commissioned/ partially commissioned	Schemes under progress	Schemes Withdrawn
1	2	3	4	5	6
1.	Andhra Pradesh	42	35	7	_
2.	Arunachal Pradesh	3	2	1	202 303
3.	Assam	21	21 7		-21
4.	Bihar	33	30	3	-
5.	Chhattisgarh	42	42	0	_
6.	Goa	4	4	0	-
7.	Gujarat	70	70 69		-
8.	Haryana	38	38	0	_
9.	Himachal Pradesh	16	16	0	-
10.	J and K	15	7	8	-
11.	Jharkhand	16	10	6	-
12.	Karnataka	45	45	0	-
13.	Kerala	13	10	3	E
14.	Madhya Pradesh	147	128	19	-

284	Written Answers to	[RAJYA	A SABHA]	Unstarred Questions			
1	2	3	4	5	6		
15.	Maharashtra	37	35	2	=		
16.	Manipur	26	18	8			
17.	Meghalaya	2	2	0			
18.	Mizoram	8	8	0	lat a.		
19.	Nagaland	2	2	0	<u></u>		
20.	Orissa #	35	33	1	1		
21.	Punjab	16	16	0	-		
22.	Rajasthan	72	66	6	=.		
23.	Sikkim	2	2	0	-		
24.	Tamil Nadu	93	93	0	las		
25.	Tripura	12	9	3	22.7 575		
26.	Uttar Pradesh	390	379	11	<u></u>		
27.	Uttarakhand	22	22	0	-		
28.	West Bengal \$	22	13	5	4		
	Total	1244	1141	98	5		

[#] - 1 scheme viz. Gopalpur have been dropped by the State Government.

^{\$} - 4 schemes viz. Sahajadpur, Serpur, Chachanda and Jhalda have been dropped by the State Government.

Statement-II

Ministry of Urban Development Accelerated Urban Water Supply Programme (AUWSP) Financial Progress from 1993-94 to 2007-08

updated on 14.08.2012

(Rs in lakks)

Sl. No.	State	DPRs Approved so for			Funds Released (Central Share)								Expdr. Reported	Month up to which				
		up to	2003-2004	2	004-2005		otal	Up to IX Plan	During 2002-03	During 2003-04	During 2004-05	During 2005-06	5.	During 2007-08	Total	released		progress reported
		Nos.	Estt. cost	Nos.	Estt. cost	Nos.	Estt. cost		2002 05	2000 01	2001.00	2000 00	2000 07	2007 00				reponed
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18	19
1.	Andhra Pradesh	22	4365.85	20	4217.49	42	8583.34	361.30	385.90	492.57	1367.27	630.26	283.80	699.97	4221.07	3910.8	7231.55	Sept., 07
2.	Arunachal Pradesh	3	2963.62		ē	3	2963.62	303.53	0.00	124.16	113.27	0.00	10.88	0.00	551.84	492.10	2188.06	March, 09
3.	Assam	18	5176 49	3	1494.70	21	6671.19	857.24	571.60	256.22	635.27	0.00	0.00	561.49	2881.82	4416.32	6346.97	Dec, 10
4.	Bihar	23	3160.57	10	1759.13	33	4919.70	307.37	419.05	386.05	21987	687.69	392.95	46.87	2459.85	2740.54	5207.69	March, 11
5.	Chhattisgarh	41	3516.66	1	127.17	42	3643.83	820.77	430.52	337.87	200.96	0.00	0.00	31.79	1821.91	2100.03	3744.32	Feb., 08
6.	Goa	4	352.35	(1 4)	=	4	352.35	100.89	75.29	0.00	0.00	0.00	0.00	0.00	176.18	176.71	367.98	June, 07
7.	Gujarat	51	6297.10	19	3020.59	70	9317.69	1453.31	664.47	918.08	867.83	212.84	296.42	171.32	4584.27	5652.40	9468.25	March, 11
8.	Haryana	34	6615.42	4	1052.47	38	7667.89	1791.04	579.94	469.71	563.80	166.33	263.11	0.00	3833.93	3837.04	7746.61	Dec., 07
9.	Himachal Pradesh	12	2731.56	4	476.87	16	3208.43	824.53	297.60	79.46	232 15	170.46	0.00	0.00	1604.20	3388.78	5033.79	March, 10
10.	J and K	5	1634.63	10	3926.95	15	5561.58	310.23	0.00	290.14	1198.68	876.90	0.00	95.06	2771.00	2653.31	5124.97	Sept., 07

1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18	19
11.	Jharkhand	9	1490.64	7	1744.15	16	3234.79	299.35	445.97	0.00	417.93	18.09	339.87	96.18	1617.39	1649.42	3023.85	Dec., 09
12.	Karnataka	35	9916.47	10	4637.71	45	14554.18	2445.69	1055.35	1119.84	1060.73	953.99	148.16	493.32	7277.08	7399.63	23585.10	June, 12
13.	Kerala	10	2296.36	3	1558.13	13	3854.49	611.76	268.21	268.21	231.55	0.00	315.98	0.00	1695.71	2236.25	4745.66	March, 11
14.	Madhya Pradesh	128	13408.69	19	2466.27	147	15874.96	3707.05	1236.46	1509.09	822.68	0.00	150.31	149 79	7575.38	8369 34	17129.34	March, 12
15.	Maharashtra	28	7729.98	9	3848.26	37	11578.24	2453.26	563.76	705.84	1104.19	0.00	727.65	234.42	5789.12	18333.08	22660.91	March, 12
16.	M anipur	24	2958.20	2	496.99	26	3455.19	905.1 1	174.80	269.36	254.07	0.00	0.00	124.25	1727.59	2053.42	3656.76	March, 08
17.	M eghalaya	2	581.73	(5 8)	理	2	581.73	290.87	0.00	0.00	0.00	0.00	0.00	0.00	290.87	295.94	587.78	March, 08
18.	Mizoram	8	1134.71	(#3	-	8	1134.71	474.22	46.57	46.57	0.00	0.00	0.00	0.00	567.36	582.57	1149.94	March, 08
19.	Nagaland	2	902.81	: - ():	:=	2	902.81	365.98	85.42	0.00	000	0.00	0.00	0.00	451.40	807.60	1259.00	May, 02
20.	Orissa	28	4850.89	7	2282.15	35	7133.04	1454.49	254.81	409.36	577.39	299 92	245.19	161.32	3402.48	3625.76	6978.14	Oct., 10
21.	Punjab	11	781.06	5	444.30	16	1225.36	289.61	0.00	50.46	161.54	0.00	111.06	0.00	612.67	501.00	1200.50	Sept., 10
22.	Rajasthan	61	8810.76	11	3600.78	72	12411.54	2146.49	568.48	1012.85	1545.97	31.77	788.96	111.23	6205.75	6248.22	12095.43	March, 10
23.	Sikkim	2	451.56	•	ä	2	451.56	57.84	83.97	83.97	0.00	0.00	0.00	0.00	225.78	184.61	451.09	March, 08
24.	Tamil Nadu	62	8823.22	31	1647.78	93	10471.00	2548.80	813.16	653.41	808.19	249.56	109.79	52.12	5235.03	5739.43	10914.16	Dec., 08
25.	Tripura	9	2353.99	3	1238.24	12	3592.23	658.35	241.66	213.43	309.53	63.56	240.55	69.04	1796.12	1468.15	3670.33	March, 08
26.	Uttar Pradesh	367	29133.70	23	1696.05	390	30829.75	8188.68	2426.09	2710.48	1664.93	0.00	272.83	151.85	15414.86	15263.04	30469.75	March, 11
27.	Uttarakhand	19	3914.02	3	512.56	22	4426.58	1293.79	320.97	331.61	138.77	62.63	65.51	0.00	2213.28	2038.16	4328.80	March, 09
28.	West Bengal	19	3484.38	3	201.48	22	3685.86	735.85	184.95	417.62	103.43	0.00	0.00	0.00	1441.85	1288.53	2352.50	March, 08

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Written Answers to

[RAJYA SABHA]

Unstarred Questions

Statement-III

Urban infrastructure development scheme in satellite towns around seven mega-cities

Sl. No.	Name of Project	Sanctioning Year	Sanctioned Cost (in lakh)	GOI Share (in lakh)	Fund released (in lakh)
1.	Re-organization of water supply Scheme for Pilkhuwa Town, Uttar Pradesh	2009-10	2167.55	1734.04	1322.70
2.	Augmentation of Water Supply for Sonepat by Ranney Well, Haryana	2010-11	6958.00	5566.40	1391.6
3.	Water Supply Improvement Scheme, Vikarabad, Andhra Pradesh	2010-11	7009.00	5607.20	1402.00
4.	Water Supply System of Sanand Town, Gujarat	2010-11	3320.86	2656.69	664.17
5.	Comprehensive Water Supply Scheme for Sriperumbedur	2011-12	4071.00	3256.80	814.20

Statement-IV

North East Region Urban Development Programme (NERUDP)

S1.	City/State	Water Supply Projects							
No.		Tranche -1 (Sanctioned and under execution) (2009-2015)	Tranche - II proposed (2010-2013)						
1.	Agartala (Tripura)	Water supply (Rs. 6.44 cr)	Water supply (Rs. 111.2 cr)						
2.	Aizwal (Mizoram)	Water supply (Rs. 11.24 cr)	Water supply (Rs. 62.7 cr)						
3.	Gangtok (Sikkim)	Water supply (Rs. 23.20 cr)	Water supply (Rs. 37.8 cr)						
4.	Kohima (Nagaland)	Water supply (Rs. 6.02 cr)	Water supply (Rs. 57.0 cr)						

Unstarred Questions

Statement-V 10% lumpsum Provision Scheme for North Eastern Region including Sikkim

 S1.	Name of Project	Sanctioning	Sanctioned	GOI	Fund
No.	Name of Project	Year	Cost	Share	released
NO.		rear	(in lakh)	(in lakh)	(in lakh)
			(III Iakii)	(III Iakii)	(III Iakii)
1	2	3	4	5	6
1.	Augmentation of water supply at Soreng Town, Sikkim	2009-10	815.29	733.76	244.59
2.	Augmentation of water supply at Chakung Town, Sikkim	2009-10	1018.53	916.67	611.12
3.	Augmentation of water supply at Ravangla Bazar, South Sikkim	2009-10	449.52	404.57	269.72
4.	Augmentation of Water Supply at Jairampur, Arunachal Pradesh	2004-05	696.88	627.19	627.19
5.	Augmentation of water supply for Namsai Town, Arunachal Pradesh	2004-05	278.47	250.62	250.62
6.	Providing water supply to Tawang Township	2004-05	949.48	854.53	854.53
7.	Augmentation of Water Supply to Seppa Town, Arunachal Pradesh	2005-06	918.00	826.20	826.20
8.	Water Supply Scheme at Longding Township, Arunachal Pradesh	2010-11	2240.45	2016.40	201.64
9.	Kakching water supply scheme at Manipur	2002-03	120.69	108.62	108.62
10.	Mayang water supply scheme, Manipur	2010-11	2319.21	2087.29	118.03
11.	Renewal and Augmentation of greater Saiha water supply scheme, Mizoram	2010-11	2070.20	1863.18	186.31

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Written Answers to

1	2	3	4	5	6
12.	Augmentation and renewal of Tlabung water supply scheme, Mizoram	2010-11	441.00	396.90	39.69
13.	Augmentation of Water Supply to Kohima Town, Nagaland	2003-04	4673.0.9	2911.56	1941.04
14.	Providing gravity water supply to Tuensang Town, Nagaland	2004-05	1679.78	1511.80	1007.88
15.	Water Supply scheme to Tourist Centre at Chemchey, Sikkim	2001-02	428.60	385.74	385.74
16.	Augmentation of Gangtok water supply system, Ph-I, Sikkim	2001-02	843.97	759.57	759.57
17.	Improvement of Thoubal water supply scheme, Manipur	2002-03	101.09	90.98	90.98
18.	Improvement of existing distribution system Imphal City, Manipur	2002-03	71.11	64.00	63.40
19.	Improvement of Nighthem Pukhri water supply scheme, Manipur	2002-03	93.28	83.95	83.95
20.	Upgradation of old treatment plant at Chinga, Manipur	2002-03	86.56	77.90	77.90
21.	Greater Khawzawl Water Supply Scheme, Mizoram	2011-12	2497	2447.30	224.73
22.	Action Plan for Integration of Municipal Sources for Supply of Water in Shillong, Meghalaya	2001-02	379.36	341.42	307.28
23.	Action Plan for Integration of Municipal Sources for Supply of Water in Shillong, Meghalaya	2002-03	42.77	38.49	38.49